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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.P. 13/95
in
O.M. 107/90

New Delhi this is 19th day of July 1996.

Hon'ble Mr A.V. Haridasan, Vice Chairman(J)
Hon'ble Mr K. Muthukumar, Member(A)

Shri Bodh Raj Sabharwal
Record Section,
Central Water Commission,
West Block 2, Wing No.6 (G.F.)
R.K. Puram, New Delhi

R/o 100, Central Market,
Lajpat Nagar,
New Delhi-110 025
(By advocate: Sh.G.D.Gupta)

... Petitioner

VERSUS

1. Union of India through
Dr. M.S. Reddy
Secretary
Ministry of Water Resources
Shram Shakti Bhawan,
Rafi Marg,
New Delhi
2. Union of India through
Shri R. Vasudevan
Secretary (Power)
Ministry of Energy(Dept. of Power)
Shram Shakti Bhawan, Rafi Marg,
New Delhi
3. Shri V. Venugopal
Deputy Secretary(Administration)
Ministry of Energy(Dept. of Power)
Shram Shakti Bhawan, Rafi Marg,
New Delhi
4. Shri C.B. Lal
Under Secretary(Administration)
Ministry of Water Resources
Shram Shakti Bhawan, Rafi Marg,
New Delhi.
(By advocate: None)

... Respondents

ORDER

Hon'ble Mr A.V. Haridasan, Vice Chairman(J)

Shri G.D. Gupta, the learned counsel for
the petitioner states that this C.P. need not be

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kept pending as the petitioner does not seem
to be interested in the petition.

Hence, the C.P. is dismissed as withdrawn.

The notices issued to the respondents are discharged.


(K. MUTHUKUMAR)
MEMBER(A)


(A.V. HARIDASAN)
VICE CHAIRMAN(J)

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